STATEMENT OF INSTITUTION, DISPOSAL AND PENDENCY OF CASES AS ON 31 ST DECEMBER, 2017

S.No.	Discription	INSTITUTION																		DISPOSAL																			Pendency
		2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	Total	2001	2002	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	Total	
1	Petition	24	20	20	56	155	328	333	271	284	437	523	981	478	545	707	830	717	6709	24	20	20	56	155	328	333	271	283	437	521	930	418	408	409	224	149	4986	1723
2	Review Application	0	1	2	2	3	7	17	5	9	11	14	19	9	11	2	9	21	142	0	1	2	2	3	7	17	5	9	11	14	19	9	11	2	9	8	129	13
3	Appeal	12	15	32	5	12	18	15	11	9	11	2	22	19	7	5	3	9	207	12	15	32	5	12	18	15	11	9	11	2	21	19	6	0	0	0	188	19
4	AERA Appeal	0	0	0	0	0	0	0	0	0	5	14	12	15	3	0	9	2	60	0	0	0	0	0	0	0	0	0	5	14	7	7	1	0	2	0	36	24
5	CYBER Appeal	0	0	0	0	0	0	1	0	8	6	11	4	10	8	34	3	1	86	0	0	0	0	0	0	1	0	7	4	5	0	0	0	0	0	0	17	69
6	Received on Transfer from Trai	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	16	0
7	Received on Transfer from High Court	0	0	0	0	0	0	0	0	0	0	0	0	13	0	0	0	0	13	0	0	0	0	0	0	0	0	0	0	0	0	13	0	0	0	0	13	0
8	On Remand from SC	5	1	1	0	2	3	10	6	7	1	0	0	0	0	0	0	0	36	5	1	1	0	2	3	10	6	7	1	0	0	0	0	0	0	0	36	0
9	Executition Applicaton	0	0	0	7	2	18	27	4	10	36	24	46	15	27	12	30	15	273	0	0	0	7	2	18	27	4	10	35	24	44	13	24	10	26	3	247	26
10	Total	57	37	55	70	174	374	403	297	327	507	588	1084	559	601	760	884	765	7542	57	37	55	70	174	374	403	297	325	504	580	1021	479	450	421	261	160	5668	1874
11	M.A.	48	57	48	176	253	148	165	214	179	355	348	718	406	336	508	508	507	4974	48	57	48	176	253	148	165	214	179	353	346	693	370	295	482	331	219	4377	597
	Grand Total	105	94	103	246	427	522	568	511	506	862	936	1802	965	937	1268	1392	1272	12516	105	94	103	246	427	522	568	511	504	857	926	1714	849	745	903	592	379	10045	2471